

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a)

According to the two interim reports submitted to Delhi Administration by the School of Environmental Sciences,

Jawaharlal Nehru University, New Delhi the particulate concentration in ambient air quality collected from 5 different Monitoring Stations set up by the above School in Delhi as under:—

(in micrograms of particulates per cubic meter of air sampled)

Name of the Monitoring Station	Maximum	Minimum	Average	Zonal Activity
Jawaharlal Nehru University	447.0	100.0	273.5	Residential-cum-Educational
Moti Nagar Police Station	755.04	150.0	452.52	Industrial-cum-Residential
Rashtrapati Bhavan	709.98	67.62	388.8	Residential-cum-Commercial
Defence Colony Police Station	621.52	168.0	384.76	Industrial-cum-Residential-cum-Commercial
Red Fort	681.061	67.0	374.030	Commercial-cum-Residential-cum-Industrial
Mean of all the five Stations	562.92	110.524	354.722	

(b) National Environmental Engineering Research Institute had also conducted ambient air quality monitoring in ten selected cities including Delhi in the Calendar years 1978 and 1979.

(c) Government is not aware of the extent of contribution from Delhi Transport Corporation buses to the level of pollution in Delhi. Delhi Transport Corporation, have however, launched an intensive campaign to control excessive smoking of its buses.

Nari Niketan Delhi

*200. SHRI RAMCHANDRA BHARDWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that there have been many cases of escape from

the Nari Niketan located in Delhi near Tihar Jail;

(b) if so, what is the number of inmates of Nari Niketan who escaped during the last three years upto 30th November, 1981 and how many of them have since been traced;

(c) what are the reasons for their escape;

(d) whether Government are aware of the mismanagement in the Nari Niketan and maltreatment of the inmates; and

(e) what steps Government have taken to improve the conditions in Nari Niketan?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) and (b). Nari Niketan is an institution for women in social and moral

danger. No case under the Suppression of Immoral Traffic in Women and Girls Act has escaped from the institutions during this period. However, during the last three years, upto 30th November, 1981, 24 girls/women referred by court/police on other grounds escaped, out of which 5 have since been traced.

(c) and (d). There have been some allegations to that effect made out in a writ petition before the Supreme Court. The report of panel of enquiry appointed by the Supreme Court is before them. Hence the matter is *sub-Judice*.

(e) A number of measures have been taken. Some of the important steps taken include setting up of a Board of visitors, improvement in living condition; and effective segregation of various categories of inmates for the purpose of institutional care and treatment.

North-South Summit meet at Cancun

†1190. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI N. K. P. SALVE:

SHRI SWAMI DINESH CHANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what consensus was evolved at the North-South Summit meet held in Cancun in October this year, on the proposal to create a fund to meet the energy development needs of the Third World; and

(b) what follow up action is being taken in the light thereof, by Government?

†Previously Unstarred Question 35 transferred from the 23rd November, 1981.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). At Cancun, the participants stressed the need for increased energy investment in developing countries from both private and official sources. Many participants expressed support for expanded energy lending in developing countries by the World Bank. In this respect, the establishment of an Energy Affiliate was advocated and no one opposed the idea. It is proposed to continue further discussions on this subject in the relevant forum of the World Bank.

Sale of banned Drugs

†1191. SHRI NAND KISHORE BHATT:

DR. (SHRIMATI) NAJMA HAPTULLA:

DR. LOKESH CHANDRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that nearly two dozen drugs which are banned in several advanced countries are sold in India without any check; and

(b) if so, what are these drugs and what action Government propose to take to have their sale in India banned?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N. HAR RANJAN LASKAR): (a) and (b). Information regarding the withdrawal of certain drugs by some countries from their markets is received by the Ministry of Health and Family Welfare mainly through the World Health Organisation who have since informed about 18 such drugs.

†Previously Unstarred Question 108 transferred from the 23rd November 1981.